## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNÎCAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

CP(IB)No.213/07/HDB/2017
MIC Electronics Limited
Reliance Commercial Finance Limited
MIC Electronics Limited
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## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA represently on behalf of	countel for Petitioner	Surgacorporations of Surgacorporations	De la company de

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Mallermana Dryer Praced P. V. Kram	Respondent	8978411501	VIL.
Nitish Bhandais	.,		AT.
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## ORDER

Heard. At the request of Counsels, the case is posted to 08.12.2017.

MEMBER (Technical)

**MEMBER (Judicial)**